

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

No. 13/2020/R&S

Ranchi, Dated the 18<sup>th</sup> May, 2020

The Court has been pleased to suspend the Rule 506 (a) of the Civil Court Rules of the High Court of Jharkhand with immediate effect until further order.

By order of the Court

Sd/-

(Ambuj Nath)

**Registrar General**